

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM 10.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/930/2018  
PETITION NUMBER :  
NAME OF THE PETITIONER : PRATTIS THANGA MALIGAI PVT LTD  
NAME OF THE RESPONDENT : ROC, CHENNAI  
UNDER SECTION : 252

S.No.	Name (in Capital)	Represented by	Signature
B.	SARATH BABU	Per Roc. Chennai	B. Sarath
	K. Ganesan Kumar	PC for petitioner Creditor	K. Ganesan Kumar

ORDER

Representative for Applicant present. Counsel for the RoC present and filed the report; the same is placed on record. The Registry is directed to issue notice to the Respondents as provided in the memo filed by the Applicant. The Applicant is also directed to send private notice to the Directors along with the copy of the Application and file proof of sending the same along with an affidavit on next date of hearing. Put up on 29.08.2018 at 10.30 A.M.

(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)

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